

**Power projects to be taken up 1983-84**

3808. SHRI A. C. DAS: Will the Minister of ENERGY be pleased to state:

(a) how many new power projects are proposed to be taken up in 1983-84;

(b) their names and number (State-wise);

(c) the financial outlay involved in each of these power projects; and

(d) the details of their generation capacity?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) to (d). The tentative outlay for power sector in 1983-84 is Rs 4546 crores. This also includes a lumpsum tentative provision of approximately Rs. 81 crores for work on new projects in States. All the new projects in the States have not yet been identified.

**Import and display of blue films**

3809. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the attention of Government has been drawn to a news-item under the Caption "two held for lending blue film" appearing in the English daily, Indian Express, dated 28-1-1983, if so, full details of the incident, material recovered and persons arrested; and

(b) whether Government have evolved any plan to ban import manufacture and display of blue films in the country to save the nation from the immoral influence of such films if so, the details thereof and if not, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Government have seen the news-item. The Crime Branch of Delhi Police got information about the running of a blue  
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video cassette library by one Shri Devinder Kumar Kohli in Karol Bagh. Membership of the said library was gained by a decoy on 2-1-83 on payment of security of Rs. 400/-. The decoy got a normal Hindi film video cassette on hire basis @ Rs 10 per day from Shri Devinder Kumar Kohli in order to gain his confidence. On 23-1-83 the decoy obtained a blue cassette on hire basis @ Rs 30 per day. The cassette was found to be obscene. On 25-1-83 a raid was organised and the decoy was given Rs. 100/ for obtaining a blue cassette. A blue film cassette was given to the decoy by one Shri Ajay Kumar Kohli and a hundred-rupee currency note and previous cassette were received by Shri Devinder Kumar Kohli. A raid was conducted and two more blue film cassettes were recovered from S/Shri Devinder Kumar Kohli and Ajay Kumar Kohli. Out of the three cassettes, two were found to be obscene. Both S/Shri Devinder Kumar Kohli and Ajay Kumar Kohli have been arrested on charges under section 292 IPC. The case is pending in Court.

(b) Import into India of any obscene material is prohibited in terms of notification issued under the Customs Act, 1962. Under section 292 IPC, it is also a cognizable offence to sell, let to hire, distribute, publicly exhibit or in any manner put into circulation or for purposes of sale, hire, distribution, public exhibition or circulation, produce, make or have in possession any obscene object whatsoever or to import any obscene object for any of the purposes aforesaid.

**Tenders for Erection of 500 MW Units for Chandrapur Thermal Station**

3810. SHRI SUSHIL BHATTACHARAYA: Will the Minister of ENERGY be pleased to state:

(a) whether global tenders were invited for the erection of 500 MW units for Chandrapur Thermal Station; and

(b) if so, how many firms have responded to the tender?